

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 220 OF 2018

Dated : 30th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jhajjar KT Transco Private Limited **...Appellant(s)**

Vs.

Haryana Electricity Regulatory Commission **...Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Ms. Aparajita Upadhyay
Ms. Tanesha Sultan Singh

Counsel for the Respondent(s) : Ms. Nikita Choksue for R-2

ORDER

List the matter for hearing on **22.08.2019**, as agreed by learned counsel for both the parties.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk